

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:48

ANSWERED ON:03.08.2011

AVIATION SECURITY

Namdhari Shri Inder Singh;Wankhede Shri Subhash Bapurao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the number of instances of security lapses reported during the last one year and the current year;
- (b) whether the functioning of the Bureau of Civil Aviation Security (BCAS) has been reviewed by the authorities in this regard;
- (c) if so, the details thereof; and
- (d) the specific measures being proposed to restructure BCAS and lay down adequate operational framework for aviation security?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b), (c) & (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 48 TO BE ANSWERED ON 03.08.2011 REGARDING 'AVIATION SECURITY'

(a): In 2010, there were 16 incidents while till May, 2011 there have been 11 incidents.

(b) & (c): Yes, Madam. Review of functioning of Bureau of Civil Aviation Security (BCAS) is carried out at regular intervals at the Ministry level. From the year 2011, a new system of review by Management Information System (MIS) has been introduced, to review the functioning of BCAS in a structured manner covering all aspects of its functioning.

(d): International Civil Aviation Organisation (ICAO) were engaged to obtain specific consultation with respect to:-

(i) Restructuring of Administration of the existing BCAS;

(ii) Setting up of a dedicated Aviation Security Force (ASF) for airports;

(iii) Design a robust operational framework for aviation security, striking the right balance between Aviation Security (AVSEC) and facilitation; and

(iv) Propose alternative mechanism, if any, to discharge non-core functions.

The report is awaited. Further action on restructuring and operational guidelines shall be pursued accordingly.